

(c) how much money is annually spent in protecting these monuments; and

(d) by when the decision to protect more monuments will be taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA):** (a) There are 284 centrally protected monuments in Maharashtra

(b) Nine.

(c) During the last three years, expenditure incurred on the preservation of centrally protected monuments in Maharashtra is as below:-

1991-92	Rs. 27,58,902.00
1992-93	Rs. 29,57,202.00
1993-94	Rs. 24,51,195.00
1994-95	Rs. 70,00,000.00
(allocation)	

(d) No time limit can be given because it is a specified process and is to be done strictly in accordance with the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

### **Brain Drain**

**3336. SHRI BHUPINDER SINGH MANN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of trained manpower like scientists, engineers and doctors migrating to other countries, every year;

(b) which country is the highest beneficiary as a result of this brain-drain and the estimated loss to country on this account;

(c) what are the reasons of this migration;

(d) what is the average amount spent on their training and other expenses in this country;

(e) the details of steps being taken to check this trend; and

(f) how many of such migrants having education in rural schools or with rural background reach this stage?

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA):** (a) to

(f) Some Indian Scientists, Engineers and Doctors migrate to other countries for jobs and higher studies. However, no record of such migrants is maintained.

### **Headless Research Institutions**

**3337. SHRI SURESH KALMADI:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the news-item published in the "Times of India" dated the 24th July, 1994 captioned "Research Institutions struggling headless"; and

(b) if so, what is Government's reaction in respect thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA):** (a) Yes, Sir.

(b) Of the various posts mentioned in the news item, Director, National Institute of Educational Planning and Administration, has already joined. Similarly, appointment of a member-Secretary in the ICSSR on regular basis has also been finalised by the Government. The Government have initiated action for filling up of vacant posts in respect of other organisations.

### **Books sold in World Book Fair**

**3338. DR. SHRIKANT RAM CHANDRA JICHKAR:**

**SHRI TULASIDAS MAJJI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what has been the outcome of the 11th World Book Fair held in Delhi;

(b) how many persons visited the Fair;

(c) how many books were sold and what were the sale proceeds; and

(d) what was the number and value of Government books or publications sold at the fair?

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA):** (a) By

presenting a panorama of Indian publishing to visitors from within the country and abroad the 11th New Delhi World Book Fair succeeded in its main objective of projecting Indian publishing and promoting the sale of books and the translation/reprint rights. The Fair had a special theme and was focussed on AFRICA.

(b) As per the information furnished by the National Book Trust, the World Book Fair was visited by more than 5 lakh people.

(c) Since the books at the New Delhi World Book Fair were sold directly by the participants, it is not possible to know the number of books sold. However, as per information received from the participants, it is estimated that books worth Rs. 15.00 crores were sold.

(d) It is not possible to calculate the number of books from Government or Government sponsored publications sold at the World Book Fair because books were not only sold directly by such organisations but also through book sellers and distributors.

#### **Setting up an Affiliating University for NCT of Delhi**

**3339. SHRI KRISHNA KUMAR BIRLA:  
MISS SAROJ KHAPARDE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1650 given in the Rajya Sabha on the 4th March, 1994 and state:

(a) whether a high level committee was set up by UGC to study the feasibility of setting up of a new affiliating University in the NCT of Delhi;

(b) if so, the details of the recommendations made by the Committee; and

(c) whether there would be any control of Government on such universities?

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA):** (a) to (c) Yes, Sir. According to the information furnished by the UGC, the Commission had

constituted an Expert Committee under the Chairmanship of Prof. Bipan Chandra, to examine the feasibility of setting up an affiliating University in the National Capital Region. The main recommendations made by the Committee in this regard are as under:—

- The new affiliating university should have an innovative academic structure.
- It should be basically an accrediting and screening body whose main function is to generate high academic standards in the affiliating institutions.
- The affiliating institutions should consist both of professional colleges and B.A. Hons. level colleges in science, social science and humanities.
- The affiliated institutions should be self-financing and academically and organizationally autonomous except for fully accepting the university's guidance in terms of academic standards.
- The University will also coordinate the work of different institutions working in the same or similar areas.
- The University will have no university departments of its own. It will build up a body of academics to perform its academic functions.
- The University may promote study of the problems of the National Capital Region through sponsored projects, seminars, and conferences.
- The University shall consist of the Vice-Chancellor, Registrar and minimal secretarial assistance. It will have no other permanent staff. It will have none or minimal class III and IV workers.
- It will have an academic council nominated out of its fellows and some representatives of the affiliated institutions. It may also have something resembling an Executive Council.

The report of the above Committee was considered by the UGC in its meeting held on 28.6.1994. The Commission endorsed, in principle, the recommendations of the Committee with the stipulations that it may